

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1282

ANSWERED ON:08.12.2004

CRIME IN HOSPITALS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Nikhil Kumar Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the attention of the Government has been drawn to the news-item captioned `City hospitals new crime hub` as reported in the `Statesman` dated October 21, 2004;
- (b) if so, whether the Government is aware that several heinous crimes have been taken place in City's hospitals and particularly in Government hospitals which are controlled by private guards;
- (c) if so, the reasons therefor and the steps being taken to ensure that crime do not take place in hospitals;
- (d) whether the hospitals are becoming high risk zones for women; and
- (e) if so, the reasons therefor alongwith the assistance provided to women to ensure safety of women patient and workers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e): In Safdarjung Hospital a case of rape of a minor girl was reported in which the accused doctor has been arrested. In so far as other Central Government Hospitals like Dr. Ram Manohar Lohia Hospital and LHMC & associated hospitals are concerned, no such case of crime has been reported.

Adequate measures are being taken to provide safety & security to women patients as well as the workers in the Central Government Hospitals in Delhi. Instructions are issued to Hospital authorities from time to time to ensure the safety and security to all women patients and staff in the Hospitals. The security arrangements are monitored by the designated officers of each of the Hospitals. Instructions have also been issued to all State Governments to provide adequate protection to all women patients and staff in their hospitals.